(MoU) was signed between India and USA in 1994. As per clause 4 and 5(b) of the MoU, India is to notify the binding at reduced levels for certain textile products indicated in the MoU. These textile products include fibres, yarns, industrial fabrics and home furnishings, besides others.

Sick Textile Mills

†4870. DR. D. MASTHAN: SHRI RAJIV RANJAN SINGH:

Will the Ministrer of TEXTILES be pleased to slate:

- (a) whether it is a fact that a large number of public sector textile mills have been declared sick during the last three years;
- (b) if so, the actual number of such mills alongwith the names of the States where those mills were set up;
- (c) whether the workers working in those textile mills have become jobless on account of their closure;
 - (d) if so, the total number of such jobless workers; and
 - (e) what are Government plan's to re-employ those workers?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI GINGEE N. RAMACHANDRAN): (a) and (b) No, Sir, 8 subsidiaries of NTC were referred to and declared sick during 1993-94. BIC and its Cotton Subsidiaries also declared such during 1992-93. A statement giving Statewise number of mills enclosed. (See below)

(c) to (e) Except Ajudhia Textiles Mill, Azadpur which was closed as per the Supreme Court's order on Polluting Industries after paying compensation to the workers as per the Court order, no other mill of NTC has been closed and as such no worker has been rendered jobless.

STATEMENTNumber of Sick NTC & BIC Mills, State-wise

S.No.	State	No. of Mills
1.	Punjab	5
2.	Rajasthan	4

[†]Original notice of the question was received in Hindi.

S.No.	State	No. of Mills
3.	Andhra Pradesh	6
4.	Kerala	5
5.	Karnataka	4
6.	Gujarat	11
7.	Maharashtra	35
8.	Madhya Pradesh	7
9.	Uttar Pradesh	15
10.	West Bengal	12
11.	Assam	1
12.	Bihar	2
13.	Orissa	1

Discontinuation of MDA

- 4871. SHRI J. CHITHARANJAN: Will the Minister of TEXTILES be pleased to state:
- (a) whether it is a fact that Government stopped the Marketing Development Assistance (MDA) of the Central Government from April, 2000;
 - (b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI GINGEE N. RAMACHANDRAN): (a) and (b) The Government has discontinued the Market Development Assistance (MDA) Scheme in the handloom sector w.e.f. 01.04.2000. However, it is proposed to provide the assistance in a different form for which the details have not been finalised.